

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs. Meena Satheesh
Ld. Registrar

Date: 09-05-2018
Time: 12 Noon

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.254 of 2017(SZ)	T.Thangaiya Pandian Old Washermenpet Chennai Vs Tamil Nadu Pollution Control Board Rep.,by its Chairman, Chennai and 5 others	M/s. G.Stanley Hebzon Singh Counsel for Applicant M/s. H.Yasmeen Ali for R1 M/s. Surya Prakash for R2 M/s. Gokul Krishnan for R5	Fresh Notice for R6 MoA for R3 & R4 For Reply of R1,R2,R5

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 101 of 2017(SZ)	R. Bhramanidhi, Villupuram Vs The Government of Tamil Nadu Rep by the Secretary to Government, Revenue Department, Chennai and 9 others	M/s. V. Raghavachari Counsel for Applicant M/s. Me. Sarashwathy for R2 M/s. Rita Chandrasekar for R4 M/s. E. Manoharan for R7,R8,R9 Mr. Elambharathi for R14	MoA of R1,R5 R6 Fresh Private Notice Ordered for R3, R10 to R13,R15 For Reply of R4,R7 to R9 and R14
2	Application No.159 of 2017 (SZ)	A.Palanisamy, Perumanallur, Tiruppur Vs The Chairman, Tamil Nadu Pollution Control Board, Guindy, Chennai and 5 others	M/s. K. Myilsamy Counsel for Applicant M/s. H.Yasmeen Ali for R1,R2 M/s. E. Manoharan for R3 M/s. Stanley for R6 Mr. P. Gnanasekaran for R4 & R5	Reply of R3 to R6

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Registrar